

Regarding need to review Survey Nos. 881 and 882 which classified the land of Chaukka Desam, Kodassry village and Chalakudy Taluk in Kerala as Reserve Forest-Laid

SHRI BENNY BEHANAN (CHALAKUDY): I wish to highlight the long-pending request for pattayam (land title deeds) for over one hundred families in Chaukka Desam, Kodassery Village, Chalakudy Taluk. Nearly sixty families have lived here for more than a century, but pattayam distribution remains stalled because Survey Nos. 881 and 882 continue to be classified as Reserve Forest in Central records. These lands do not share boundaries with any forest area, and several pattayams were issued here between 1970 and 1980. Multiple official surveys including the 1992 joint survey, subsequent joint and digital surveys, and the 2024 data collection by the Kerala Revenue Department have clearly confirmed long-standing occupation. Due to the existing classification, residents are denied housing benefits, face building restrictions, and cannot conduct land transactions. As the State can proceed only with Central clearance, I request the Ministry to review this classification and grant approval for pattayam distribution.